

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8495/2022
(Arising out of impugned final judgment and order dated 22-03-2022
in FAFO No. 645/1983 passed by the High Court of Judicature at
Allahabad)

VISHWANATH

Petitioner(s)

VERSUS

RAJ NARAIN (DEAD) THR. LRS

Respondent(s)

(IA No. 117336/2022 - APPLICATION FOR PERMISSION)

Date : 16-07-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE DIPANKAR DATTA

For Petitioner(s) Mr. S.R.Singh, Sr. Adv.
Mr. Sushant Kumar Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Ajay Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s) Mr. Raghwendra Tiwari, Adv.
Ms. Mamta Tiwari, Adv.
Mr. Piyush Kumar, Adv.
Mr. Abhishek Verma, Adv.
Mr. Ram Raj Maurya, Adv.
Ms. Amrita Kumari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)